

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1536(KB)2019  
IA(I.B.C)/1870(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>Phoenix Arc Private Limited VS Arambagh Hatcheries Limited</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Pranit Bag, Adv.

**Corrigendum Order**

1. This matter was not on board today. Upon mentioning the order dated 01.05.2024, the Ld. Counsel has made a request to change the name of the appointed Liquidator in this matter as they have already prayed in the application earlier:
2. Accordingly, the following are amended as enumerated below:
  - a. The Liquidator namely "Sanjay Kumar Poddar, Phone No 9830047033, Having registration Number IBBI/IPA-001/IP-P01802/2019-2020/12759" is replaced by "**Decode Resolvency International Private Limited, having Regn. No. IBBI/IPE-0091/IPA-3/2022-23/50006**" as was proposed originally but erroneously overlooked by this Bench.
  - b. The Mr. Sanjay Kumar Poddar is also directed to handover all the relevant documents and information, if any, remained with him relating to the said company.
  - c. Rest of the order dated 01.05.2024 will remain unchanged.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1536(KB)2019  
IA(I.B.C)/1112(KB)2023, IA(I.B.C)/1870(KB)2023,  
IA(I.B.C)/640(KB)2023, IA(I.B.C)/1074(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	PHOENIX ARC PRIVATE LIMITED VS ARAMBAGH HATCHERIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Uttiyo Mallick, Adv ] For the Applicant in IA No. 1074/KB/2022,  
  
Mr. Risav Banerjee, Adv. ] For the Respondents in IA No. 1112/KB/20223  
Mr. Uttiyo Mallick, Adv.  
Mr. Rajarshi Banejee, Adv.  
  
Mr. Shaunak Mitra, Adv ] For Resolution Professional  
Mr. Amandeep Singh, Adv.  
Mr. Sagar Chaurasia, Adv.  
Ms. Nitu Singh, CS, For RP  
Mr. Pinaki Sircar, RP in person

**ORDER**

1. Ld. Counsel for the parties present.
2. Due to paucity of time the matters could not be taken up for hearing.
3. Post this matter on **28.06.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**

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